

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
VIDARBHA INDUSTRIES POWER LIMITED OPERATING IN POWER INDUSTRY AT MUMBAI &  
NAGPUR, MAHARASHTRA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Vidarbha Industries Power Limited (CIN: U23209MH2005PLC158371)</b>
2.	Address of the registered office	Shop No 16, Floor 1, Plot 8, Khatau Building, Bombay Stock Exchange Fort Mumbai, Maharashtra, India, 400001
3.	URL of website	<a href="http://www.vidarbhapower.co.in">www.vidarbhapower.co.in</a>
4.	Details of place where majority of fixed assets are located	2x300MW thermal power plant situated at D-3, MIDC Industrial Area, Butibori, Nagpur, Maharashtra, India, 441122
5.	Installed capacity of main products/ services	2x300MW thermal power plant
6.	Quantity and value of main products/ services sold in last financial year	Not applicable (Company is presently non-operational).
7.	Number of employees/ workmen	16
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the relevant documents can be obtained by sending an email at: <a href="mailto:cirp.vidarbha@gmail.com">cirp.vidarbha@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All the relevant documents can be obtained by sending an email at: <a href="mailto:cirp.vidarbha@gmail.com">cirp.vidarbha@gmail.com</a>
10.	Last date for receipt of expression of interest	<b>15 November 2024</b>
11.	Date of issue of provisional list of prospective resolution applicants	<b>16 November 2024</b>
12.	Last date for submission of objections to provisional list	<b>21 November 2024</b>
13.	Date of issue of final list of prospective resolution applicants	<b>22 November 2024</b>
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	<b>22 November 2024</b>
15.	Last date for submission of resolution plans	<b>22 December 2024</b>
16.	Process E-mail ID to submit Expression of Interest	<a href="mailto:cirp.vidarbha@gmail.com">cirp.vidarbha@gmail.com</a>

Sd/-

**Bimal Kumar Agarwal**

**Resolution Professional, Vidarbha Industries Power Limited**

IBBI/IPA-001/IP-P01409/2018-2019/12186)

B-234, Kalpataru Towers, Akurli Road,

Kandivali East, Mumbai, Suburban,

Maharashtra, 400101

For Vidarbha Industries Power Limited

**31 October 2024**

**Place: Mumbai**